



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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April 27, 2021

RBI cancels Certificate of Registration of Four NBFCs

The Reserve Bank of India (RBI), in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has cancelled the Certificate of Registration of the following companies:

Sr. No.	Name of the Company	Office Address	CoR No.	CoR Issued On	Cancellation Order Date
1	M/s Vrundavan Securities Limited	202, Yogi Complex, 44, Sampatrao Colony, Alkapuri, Vadodara, Gujarat – 390007	B 01.00261	June 09, 1998	January 19, 2021
2	M/s Durlav Finance Limited	Mahalaxmi Nibas, 2nd Floor, Narasingha Nagar, Pandra Street, Berhampur, Ganjam, Odisha-760009	N-04.00024	July 18, 2012	January 22, 2021
3	VGM Finance Private Limited (Presently known as M/s Sufalam Financial Services Private Limited)	# 161, 2nd floor, 4th Main, 7th Cross, Chamrajpet, Bengaluru, Karnataka - 560018	B-09.00335	June 03, 2011	February 19, 2021
4	M/s Dhananjay Finance Limited	Survey No. 36, Plot No. 83, Dhananjay, Sanket Park, Opposite Shri Raj Residency, Nana Mauva Main Road, Rajkot, Gujarat – 360004	B.01.00540	January 16, 2015	March 05, 2021

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.

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(Yogesh Dayal)
Chief General Manager